

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHILPI CABLE TECHNOLOGIES LIMITED Date of Commencement of Liquidation: 01-05-2019; List of Stakeholders as on Date: 30-10-2020; Name of IP: Mr. Huzefa Fakhri Sitabkhan; Last 5 digit of registration number: 10115

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	43117466	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	60816985	0	0	0	NA
3	Secured financial creditors	17	13408904408	17	13408733082	0	171326	0	Annexure 3
4	Unsecured financial creditors	15	4824381078	14	4384446368	0	439934711	0	Annexure 4
5	Operational creditors (Workmen)	82	6162554	82	4467643	0	1694911	0	Annexure 5
6	Operational creditors (Employees)	62	27435301	60	19385675	0	7617627	431999	Annexure 6
7	Operational creditors (Government Dues)	6	14050374668	6	13951474988	0	98899680	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	117	2717296717	113	2363422707	0	353874009	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	6	1582670	5	1232908	0	299762	50000	Annexure 9
Total		305	35036137396	297	34237097822	0	902492026	481999	